

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH : PATNA

Date of Order:- 7.5.2007

Registration No. OA-568 of 2005

C O R A M

Hon'ble Km Sadhna Srivastava, Member (J)

Hon'ble Shri Amit Kushari, Member (A)

Smt. Sabhan Khatoon

...Applicant

- None appears

Versus

Union of India & Others

...Respondents

-None appears

O R D E R

Km Sadhna Srivastava, Member (J):- The applicant claims family pension as well as death-cum retiral benefits with interest. The respondents have filed written statement raising preliminary objection that the husband of the applicant was sea-man and was not a civil servant. Therefore, this Tribunal has no jurisdiction over the matter. No rebuttal from the applicant was filed. No one is present on behalf of the applicant to press this application. Earlier also on 16.3.2007 no one was present on behalf of the applicant. The OA is dismissed for non-prosecution.

(Amit Kushari)  
Member (A)

sk

  
(Sadhna Srivastava)  
Member (J)